
**Oruganti Ramanaiah, S/o Appaiah Vs Nannapuneni Gangadhara Rao Died
per LRsS/o Audaiah, Hindu**

A.S.No. 392 of 1998

Court: Andhra Pradesh High Court

Date of Decision: Jan. 29, 2018

Acts Referred:

Code of Civil Procedure, 1908 " Section 96#Hindu Succesion Act, 1956 " Section 3(f), 14, 14(1), 14(2), 59, 63#Hindu Adoptions and Maintenance Act, 1956 " Section 21, 22#Indian Evidence Act, 1872 " Section 45, 47, 63, 67, 68, 73, 90#Indian Succession Act, 1925 " Section 63

Hon'ble Judges: A.V.Sesha Sai, J

Bench: Single Bench

Advocate: S.Subba Reddy, Srinivas Bodduluri

Final Decision: Dismissed

Judgement